

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 153 of 2014**

**Dated :** **17<sup>th</sup> October, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sridhar Prabhu  
Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

**ORDER**

Heard the learned counsel for the appellant.

Parties are directed to file their respective written submissions by 15<sup>th</sup> November, 2014 after exchanging the copies thereof with one another.

Post the matter for further hearing on **19<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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